

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 10.07.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 10.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES | NEXT DATE OF HEARING |
|-------|---|--|---|----------------------|
| 1. | Review Application No. 52/2018 IN O. A. No. 595/2018 (M.A. No. 1769/2018) | B. Raghupathy Vs. Union of India & Ors. | Mr. Sukhjinder Singh Behl, Adv. for Applicant For Consideration of Report | 09.08.2019 |
| 2. | Original Application No. 962/2018 | Kapil Tyagi Vs. State of Uttar Pradesh | For Consideration of Report | 09.08.2019 |
| 3. | M.A. No. 159/2019 M.A. No. 160/2019 & M.A. No. 167/2019 IN Original Application No. 21/2014 | Vardhaman Kaushik Vs. Union of India & Ors. | Mr. A. K. Prasad, Adv. Mr. Rahul Singhal, Adv. Cinmoy and Associates, Adv. | 12.07.2019 |
| 4. | Original Application No. 526/2019 | Mahesh Chandra Saxena Vs. Central Pollution Control Board & Anr. | Mr. Rahul Khurana, Adv. for Applicant For Consideration of Report | 31.07.2019 |
| 5. | Original Application No. 535/2019 | Suresh Kumar Vs. M/s. Kapoor Industries Ltd. & Ors. | Mr. Medhanshu Tripathi, Adv. for Applicant | 12.07.2019 |
| 6. | Original Application No. 583/2019 | Ameechand & Anr. Vs. The Kisan Sehkari Sugar Mills Ltd. & Ors. | Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant | 12.07.2019 |
| 7. | Original Application No. 589/2019 | Mirza Abid Beg Vs. State of U.P. & Ors. | Mr. Abhishek Garg & Mr. Dhananjay Garg, Adv. for Applicant | 12.07.2019 |
| 8. | I.A. No. 409/2019 IN Original Application No. 635/2017 | Ramesh Chand Vs. State of Himachal Pradesh & Ors. | Mr. Divya Prakash Pande, Adv. | 11.07.2019 |
| 9. | I.A. No. 410/2019 IN Original Application No. 150/2019 | Sandeep Kharb Vs. Ministry of Environment, Forests & Climate Change & Ors. | Mr. Suraj Prakash Singh, Adv. for R-7 | 12.07.2019 |

COURT MASTER